

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

Appeal No. 540/252/ND/18

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
29.05.2018**

NAME OF THE COMPANY: B.R. Buildhome Pvt. Ltd.


SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None

ORDER

In the interest of justice, adjourned to 5th of July, 2018.



**(Deepa Krishan)
Member (T)**



**(Ina Malhotra)
Member (J)**